RAJYA SABHA

Friday, the 29th October, 1999/lth Kartika, 1921 (Saka)

The House met at one minute past eleven of the clock, Mr. Chairman in the Chair

INTRODUCTION OF MINISTERS

MR. CHAIRMAN: The Leader of the House.

THE LEADER OF THE HOUSE (SHRI JASWANT SINGH): Mr. Chairman Sir, with your permission, it is my pleasure and honour to introduce to you as also to the distinguished House some of my colleagues in the Council of Ministers.

Shri George Fernandes — Minister of Defence

Shri Murasoli Maran — Minister of Commerce and Industry

Shri Yashwant Sinha — Minister of Finance

Shri Subhash Maharia — Minister of State for Rural Development Shri Babu Lai Marandi — Minister of State for Environment and

Forests.

Shri Ajit Kumar Panja — Minister of State for External Affairs

Shri Bachi Singh Rawat — Minister of State for Defence

Shri Tapan Sikdar — Minister of State for Communications

Shri Digvijay Singh — Minister of State for Railways.

PAPERS LAID ON THE TABLE

Notifications of Ministry of Home Affairs

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDYA SAGAR RAO): Sir on behalf of Shri L.K. Advani, I lay on the Table—

I. A copy each (in English and Hindi) of the following notifications of the Ministry of Home Affairs, under sub-section (2) of Section 156 of the Indo-Tibetan Border Police Force Act, 1992.

- (i) G.S.R. 551 (E) dated 27.7.99 publishing the Indo-Tibetan Boarder Police Force, Armourer Cadre (Group 'C posts) Recruitment Rules, 1999.
- (ii) G.S.R. 628 (E) dated 9.9.99 publishing the Indo-Tibetan Border Police Force, Armourer Cadre (Group 'A' and 'B' Posts) Recruitment Rules, 1999. [Placed in Library for (i) and (ii) *See* No. LT-12/99]
- II. A copy (in English and Hindi) of the Ministry of Home Affairs Notification, under Sections 3 & 12 of the Assam Rifles Act, 1941 G.S.R. 105 dated 10.4.99 publishing the Assam Rifles (Amendment) Rules, 1999. [Placed in Library *See* No. LT-16/99]
- III. A copy each (in English and Hindi) of the following notifications of the Ministry of Home, under sub section (3) of section 141 of the Border Security Force Act, 1968:—
 - (iX G.S.R. 195 dated 26.6.99 publishing the Border Security Force (Draftsman and Architectural Assistant) Recruitment (Amendment) Rules, 1999.
 - (ii) G.S.R. 226 dated 24.7.99 publishing the Border Security Force Inspector (Librarian) (Combatised, Non-Gazetted Group 'B') Recruitment set of Laws, 1999.
- (iii) G.S.R. 263 dated 13.8.99 publishing the Border Security Force Sub-Inspector (Proof Reader Combatised posts) Recruitment Rules, 1999. [Placed in Library for (i) to (iii) *See* No. LT-13/99]
- (iv) G.S.R. 334 dated 17.9.99 publishing the Border Security Force [Air Wing Non Gazetted (Combatised) Group 'B' and 'C Posts] Recruitment (Amendment) Rules, 1999.
- (v) G.S.R. 315 dated 20.9.99 publishing the Border Security Force (Group B' Non-Gazetted, Combatised para-Medical staff) recruitment Rules, 1999. [Placed in Library for (iv) and (v) See No. LT-103/99]

Notification of the Ministry of Railways

THE MINISTER OF RAILWAYS (KUMARI MAMTA BANERJEE): I lay on the Table under sub-section (3) of Section 30 of the Railway Act, 1989 j a copy (in English and Hindi) of the Ministry of Railways (Railway Board) Notification S.O. 990 dated 31.3.1999 regarding investing the Railway Board with all the persons and functions of the Central Government under sections 30 & 31 of the Railways Act, 1989 [Pieced in Lib. See No. LT-3499]

 Mou (1999-2000) between Govt, of India and Bharat Heavy Earth Movers Ltd.